

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:2208
ANSWERED ON:10.03.2015
RISE IN PRICES OF DRUGS
Singh Deo Shri Kalikesh Narayan

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government is aware that the prices of generic drugs have increased after Supreme Court directions to offer 27% discount on sales of these drugs to Central Government Health Scheme (CGHS) and other Government agencies;
- (b) if so, the details thereof and the reaction of the Government thereto; and
- (c) the steps taken to monitor/fix the prices and sale of generic drugs at reasonable rates to common men? ANSWER IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)

(a & b): The information is being collected and will be laid on the table of the House.

(c): Under DPCO.2013, both branded-generic and generic medicines are treated alike and ceiling prices are fixed having regard to market price data including generic medicines. No person is authorized to sell any scheduled formulation (medicine) to a consumer at a price exceeding the price notified by the NPPA. In respect of medicines not under price control, manufacturers are allowed to increase maximum retail price (MRP) upto 10% annually.